

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA  
UNSTARRED QUESTION NO. 69  
ANSWERED ON 2<sup>ND</sup> FEBRUARY, 2017

DEVELOPMENT OF NATIONAL HIGHWAYS

69. SHRI ALOK SANJAR:  
SHRI SADASHIV LOKHANDE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of National Highways (NHs) as on date including their status and the number of NHs requiring maintenance;
- (b) the proposals received by the Government for the construction of new NHs and Maintenance of existing NHs, State/UT-wise;
- (c) the norms adopted to allocate funds to States for development of NHs in the country;
- (d) the funds earmarked/allocated/spent for the development of NHs during each of the last three years and the current year, State/UT-wise, and
- (e) the action taken/proposed to be taken by the Government to achieve the target fixed for the development of NHs during the 12th Five Year Plan?

ANSWER

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI PON. RADHAKRISHNAN)

(a) The details of National Highways (NHs) in the country is at **Annexure-I**. Out of total length of about 1,13,298 km NHs, about 25,759 km are having 4 or more lanes; 57,481 km are having 2-lanes; balance length of about 30,058 km are of less than 2 lane NH standards. The development and maintenance of NHs is a continuous process. The works on NHs are, accordingly, taken up from time to time as per inter-se priority, traffic density and availability of funds to keep the NHs in traffic worthy conditions.

(b) The State/UT-wise details of the proposals received for the development and maintenance of NHs during 2016-17 is at **Annexure-II**.

(c) and (d) Allocation of funds for development of NHs are made for States/UTs keeping in view the requirements, inter-se priority and availability of resources. The State/UT-wise funds allocated and released/spent for the development of NHs during each of the last three years and the current year is at **Annexure-III**.

(e) Regular meetings are held with project developers, State Governments and contractors in Head Quarter by Ministry with Regional Officers, concessionaires /contractors to make the construction of projects hassle free. To expedite completion of these projects various steps have been taken which include streamlining of land acquisition & environment clearances, exit for equity investors, premium re-schedulement, close coordination with other Ministries, revamping of dispute resolution mechanism, frequent reviews at various levels etc. The various measures taken include :

**Environment and Forest Clearance**

- Delegation of powers to Regional Offices by Ministry of Environment and Forest.

- EC (Environment Clearance) not required for length of 100 km. Even beyond 100 km, EC is not required if widening is restricted to 40m and realignment to 60m.

### **ROBs (Rail Over Bridge) / RUBs (Rail Under Bridge):**

The procedure for GAD (General Arrangement Drawing) approved by Railways for ROBs has been simplified and made online. Maintenance charges which were hampering the progress of many projects, stand waived by Railways. Standard design have been put on website.

### **Financial initiatives**

- Loan secured to the extent of termination payment.
- Infrastructure debt fund – Long term financing at low interest rates
- Reschedulement of premium – Bank Rate+2%.
- 100% exit after 2 years of completion in projects awarded before 2009.
- Fund infusion by NHAI in stalled projects where the physical progress is 50% and the concessionaire is facing shortage of funds.
- NHAI liberally permitting refinance with elongation of repayment period. RBI(Reserve Bank of India) has also issued circular for providing long term debt finance matching the concession period without classifying the exposure as restructured.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 69 ANSWERED ON 02.02.2017 ASKED BY SHRI ALOK SANJAR AND SHRI SADASHIV LOKHANDE REGARDING DEVELOPMENT OF NATIONAL HIGHWAYS**

The details of National Highways in the country

<b>Sl. No.</b>	<b>Name of State</b>	<b>National Highway No.</b>	<b>Total Length (in km)</b>
1	Andhra Pradesh	4, 5, 7, 9, 16, 18, 18A, 42 New, 43, 63, 67Ext. New, 150 New, 167 New, 202, 205, 214, 214A, 216, 219, 221, 222, 234, 326, 326A, 67 New, 71 New, 161 New, 340 New, 340C New, 353 New, 363 New, 365 New, 365B New, 516D New 544D New, 563 New, 565 New, 716 New, 765 New	<b>5,657</b>
2	Arunachal Pradesh	52, 52A, 153, 229, 52B Ext, 37 Ext., 315A, 713 New, 513 New, 313 New, 113 New & 713A New	<b>2,513</b>
3	Assam	6 New, 31, 31B, 31C, 36, 37, 37A, 37E, 38, 39, 44, 51, 52, 52A, 52B, 53, 54, 61, 62, 117A New, 127B New, 127E New, 151, 152, 153, 154, 315A New, 127C New & 127D New, 208A New, 329 New, 329A New, 427 New, 627 New, 702 New, 702B New, 702C New 702D, 715A New	<b>3,845</b>
4	Bihar	2, 2C, 19, 20Ext New 28, 28A, 28B, 30, 30A, 31, 57, 57A, 77, 80, 81, 82, 83, 84, 85, 98, 99, 101, 102, 103, 104, 105, 106, 107, 110, 120 New, 122A New, 131A New, 133 New, 133B New, 219 New, 227 A New, 327A New, 327 Ext. New, 333 New, 333A New, 333B New, 527A New, 527C New, 727 A New, 766C, 120 New	<b>4,839</b>
5	Chandigarh	21	<b>15</b>
6	Chhattisgarh	6, 12A, 16, 43, 45Ext, 78, 111, 130A New, 130B New, 130C New, 130D New, 149B New, 163A New, 200, 202, 216, 217, 221, 343 New, 930New	<b>3,232</b>
7	Delhi	1, 2, 8, 10, 24 & 236	<b>80</b>
8	Goa	4A, 17, 17A & 17B	<b>262</b>
9	Gujarat	NE-I, 6, 8, 8A, 8B, 8D, 8E, 14, 15, 56, 58 New, 58 Ext New, 59, 113 228, 251 New, 753B New, 848 & 848A New, 848B New, 341 New, 68Ext. New, 147 New, 147A New, 168 New, 168A New, 351 New, 927D New & 953 New	<b>5,017</b>
10	Haryana	1, 2, 8, 10, 11 New, 21A, 22, 54 New, 64, 65, 71, 71A, 72, 73, 73A, 71B, 148B New, 236, 248 A New, 254 New, 334B New, 352A, 444A New, 703 New, 709 Ext New, 709A New, NE-II	<b>2,623</b>
11	Himachal Pradesh	1A, 3 New, 20, 20A, 21, 21A, 22, 70, 72, 72B, 88, 73A, 154A New, 305 New, 503 New, 503A New, 503 Ext. New, 505 New, 505A New 705 New, 907 A New	<b>2,642</b>
12	Jammu & Kashmir	1A, 1B, 1C, 1D, 3 New, 144 New, 144A New, 301 New, 444 New, 501 New, 701 New, 244 New	<b>2,601</b>
13	Jharkhand	2, 6, 20 Ext New, 23, 31, 32, 33, 43 New, 75, 78, 80, 98, 99, 100, 114A New, 133 New, 133A New, 133B, 143 New, 143A New, 220 New, 333 New, 333A New, 343 New & 419 New	<b>2,654</b>
14	Karnataka	4, 4A, 7, 9, 13, 17, 48, 50 New, 63, 67, 67 New, 150, 150 Ext. New, 150A New, 160 New, 161A New, 166E New, 167 New, 169A New, 173 New, 206, 207, 209, 212, 218, 234, 275 New, 367 New, 548B New, 561A New, 752K New, 766C	<b>6,761</b>
15	Kerala	17, 47, 47A, 47C, 49, 183A New, 185 New, 208, 212, 213, 220	<b>1,811</b>
16	Madhya Pradesh	3, 7, 12, 12A, 25, 26, 26A, 26B, 27, 34 New, 43Ext. New, 45 Ext. New, 56 New, 59, 59A, 69, 69A, 75, 76, 78, 86, 92, 135B New, 146B New, 161G New, 339B, 346 New, 347A New, 347B New, 347C New, 543 New, 548C New, 552Ext. New, 752B New, 752C New, 752G New, 753L New, 927A New, 943 New	<b>7,864</b>
17	Maharashtra	3, 4, 4C, 6, 7, 8, 9, 13, 16, 17, 26B, 50, 50New, 63 New, 69, 130D New, 150 Ext. New, 161 New, 161A New, 161E New, 161G New, 161H New, 204, 211, 222, 247 New, 348 New, 848 New, 160 New, 166 New, 166A New, 166E New, 266 New, 339B New, 347A New, 347C, 348 New, 348A New, 353B New, 353C New, 353D New, 353E New, 353I New, 353J New, 353K New, 361 New, 361B New, 361C New, 363 New, 361H New, 516A New, 543 New, 547E New, 548 New, 548A New, 548B New, 548C New, 548CC New, 548D New, 548E New, 561 New, 752E New, 752G New, 752H New, 752I New, 752K New, 753	<b>15,437</b>

Sl. No.	Name of State	National Highway No.	Total Length (in km)
		New, 753A New, 753B New, 753E New, 753F New, 753J New, 753L New, 753M New, 848A, 930 New, 930D New, 953 New, 965 New, 965C New, 965G New	
18	Manipur	39, 53, 102 New, 102A New, 102B New, 102 C New, 129A new, 108A New, 129 New, 137 New, 137A New, 150, 155, 702A New	1,746
19	Meghalaya	40, 44, 51, 62 & 127B New	1,204
20	Mizoram	6 New, 44A, 54, 54A, 54B, 102B New, 150, 154, 302 New, 306 A New, 502A New	1,381
21	Nagaland	36, 39, 61, 129 New, 229 New, 329A New, 150, 155, 702 New, 702A New & 702B New, 702D	1,173
22	Odisha	5, 5A, 6, 20 Ext, 23, 42, 43, 55 Ext New, 60, 75, 130C New, 153B New, 157 New, 200, 201, 203, 203A, 215, 217, 220 New, 224, 326 New, 326 A New	4,837
23	Puducherry	45A, 66	64
24	Punjab	1, 1A, 10, 15, 20, 21, 22, 64, 70, 71, 72, 95, 103 A New, 154A, 205A New, 254 New, 344A New, 344B New, 503 Ext. New , 503A New, 703 New 703A New, 754 New & 148B New	2,769
25	Rajasthan	3, 11New, 123 New (3A Old), 8, 11, 11A, 11B, 11C, 12, 14, 15, 25 Ext. New, 54 New, 65, 458 New & 65A Old, 71B, 76, 58 Ext New & 76A Old, 758 New & 76B Old, 79, 79A New, 89, 90, 113, 112, 114 , 116,148B New,148D New & 116A Old, 158 New, 162A New, 162 Ext. New, 168 New, 168A New, 248A New, 325 New, 709 Ext. New, 927A New,	7,906
26	Sikkim	31A, 310, 310A New, 510 New, 563 New, 710 New, 717A New, 717B New	463
27	Tamil Nadu	4, 5, 7, 7A, 45, 45A, 45B, 45C, 46, 47, 47B, 49, 66, 67, 68, 205, 207, 208, 209, 210, 219, 220, 226, 226Ext., 227, 230, 234, 381 New, 532 New	5,006
28	Telangana	7, 9, 16, 63 New, 202, 221, 216A New, 222, 326 New, 163 New, 167 New, 150 New, 353B New, 363 New, 365 New, 365B New, 565 New, 161, 765 New, 50 New, 563 New, 365A New	3,335
29	Tripura	44 , 44A, 8 New, 108A,208 New, 208A New, 108B New	806
31	Uttar Pradesh	2, 2A, 3, 123 New (3A Old), 7, 11, 12A, 19, 21 New, 24, 24A, 24B, 25, 25A, 26, 27, 28, 28B, 28C, 29, 34 New, 56, 56A, 56B, 58, 72A, 73, 74, 75, 76, 86, 87, 91, 91A, 92, 93 ,96, 97 , 119, 135B New, 219 New, 227 A New, 231, 232, 232A, 233, 235, 330, 330A New, 330 B New, 334 New, 334B New, 334C New, 552 Ext., 709 A, 727 A New, 730 New, 730A New, 731 A New, 931 New, 931A New & NE-II	8,701
30	Uttarakhand	9 new,34 New, '58, 72, 72A, 72B,73, 74, 87, 94,107A New, 108, 109, 123, 119, 121 , 125, 309A New, 309B New, 334A, 707A New	2,714
32	West Bengal	2, 2B, 6, 10, 31, 31A, 31C, 31D, 32, 34, 35, 41, 55, 60, 60A, 80, 81, 114A New, 116B New, 117, 131A, 133A New, 317A, 327B, 419 New, 512 New, 717.	2,956
33	A & N Islands	223	331
34	Dadra & Nagar Haveli	848A New	31
35	Daman & Diu	848B New, 251 New	22
		<b>Total</b>	<b>113,298.00</b>

**ANNEXURE-II**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 69 ANSWERED ON 02.02.2017 ASKED BY SHRI ALOK SANJAR AND SHRI SADASHIV LOKHANDE REGARDING DEVELOPMENT OF NATIONAL HIGHWAYS**

The State/UT-wise details of the proposals received for the development and maintenance of NHs during 2016-17

(Amount in Rs. crore)

Sl. No.	State/UT	Proposals received for Development of NHs		Proposals received for Maintenance of NHs	
		Nos.	Cost	Nos.	Cost
1	Andhra Pradesh	40	6299.19	30	62.76
2	Arunachal Pradesh	12	5426.78	12	49.01
3	Assam	21	1042.68	42	111.77
4	Bihar	15	1080.05	20	143.88
5	Chhattisgarh	21	2092.14	10	35.2
6	Goa	14	1837.765	5	18.8
7	Gujarat	18	876.3	12	42
8	Haryana	27	1310.85	14	89.47
9	Himachal Pradesh	30	770.658	13	69.5
10	Jammu & Kashmir	2	57.43	12	24.19
11	Jharkhand	14	532.68	10	68
12	Karnataka	54	4475.639	25	139.9
13	Kerala	6	725.81	18	103.285
14	Madhya Pradesh	10	1358.81	7	38.9
15	Maharashtra	152	37996.67	21	125.85
16	Manipur	19	1080.6	2	20
17	Meghalaya	14	209.46	7	4.58
18	Mizoram	22	335.44	15	169.46
19	Nagaland	9	1747.63	21	69.44
20	Odisha	6	1224.88	9	49.03
21	Punjab	31	700.75	13	112.37
22	Rajasthan	75	1602.87	11	81.86
23	Sikkim	4	1404.41	2	9.62
24	Tamil Nadu	41	712.66	18	124.73
25	Telangana	13	2992.69	18	70.94
26	Tripura	6	427.73	36	195.67
27	Uttar Pradesh	15	2521.93	24	107.74
28	Uttarakhand	25	424.95	8	39.35
29	West Bengal	13	2154.94	13	64
<b>UTs</b>					
30	Chandigarh	2	8.84	0	0
31	Puducherry	4	27.23	1	0.1

**ANNEXURE-III**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (c) AND (d) OF LOK SABHA UNSTARRED QUESTION NO. 69 ANSWERED ON 02.02.2017 ASKED BY SHRI ALOK SANJAR AND SHRI SADASHIV LOKHANDE REGARDING DEVELOPMENT OF NATIONAL HIGHWAYS**

The State /UT-wise details of funds allocated and released/spent for development of NHs during each of the last three years and current year

(Amount in Rs. crore)

Sl. No.	States/ UTs /Schemes /Agency	2013-14		2014-15		2015-16		2016-17 <sup>§</sup>	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	188.04	187.62	221.45	221.45	1,039.42	1,000.43	2,010.31	1,581.60
2	Arunachal Pradesh	1.09	1.09	0.50	0.50	2.40	1.83	100.00	43.25
3	Assam	205.10	199.41	141.76	141.76	78.79	78.09	247.44	60.66
4	Bihar	304.57	271.33	276.65	276.65	706.92	707.86	1,397.43	781.65
5	Chhattisgarh	43.35	25.29	71.25	71.25	359.94	339.80	1,323.68	1,058.76
6	Goa	20.66	20.66	17.72	17.72	120.00	119.98	700.00	311.88
7	Gujarat	146.54	140.91	206.96	206.96	228.60	225.77	251.87	59.69
8	Haryana	53.51	53.51	60.48	60.48	90.00	89.85	150.00	82.57
9	Himachal Pradesh	100.44	99.74	134.57	134.57	140.00	139.96	250.95	108.73
10	Jammu & Kashmir	0.00	0.00	0.00	0.00	25.00	22.86	49.00	19.77
11	Jharkhand	70.32	70.32	63.83	63.83	35.00	38.08	200.00	80.34
12	Karnataka	165.85	164.55	269.72	269.72	633.43	639.55	983.38	449.29
13	Kerala	272.73	258.84	67.18	67.18	132.24	137.65	262.64	138.46
14	Madhya Pradesh	155.01	150.67	239.23	239.23	937.76	928.29	1,725.00	1,097.35
15	Maharashtra	177.23	177.01	190.04	190.04	431.20	423.28	1,851.92	418.13
16	Manipur	54.72	54.39	32.60	32.60	40.00	40.00	30.25	7.45
17	Meghalaya	35.70	33.61	43.30	43.30	15.00	15.00	41.27	14.32
18	Mizoram	22.11	20.57	39.53	39.53	35.00	28.50	30.00	17.21
19	Nagaland	44.65	44.65	46.20	46.20	50.00	46.27	50.00	30.53
26	Tripura	0.00	0.00	0.00	0.00	5.00	0.00	40.00	1.12
27	Uttar Pradesh	284.14	284.14	493.81	493.81	1,530.34	1,527.74	2,334.62	1,234.33
28	Uttarakhand	87.84	85.90	169.51	169.51	245.92	245.69	342.62	173.31
29	West Bengal	134.10	134.10	283.61	283.61	808.95	811.98	1,355.71	712.05
30	Andaman & Nicobar Islands	0.00	0.00	14.61	14.61	2.00	1.53	0.00	0.13
31	Chandigarh	0.00	0.00	4.95	4.95	1.00	0.00	2.00	0.16
32	Delhi	0.00	0.00	0.02	0.02	1.00	0.00	2.00	0.62
33	Puducherry	0.00	0.00	12.73	12.73	20.00	18.10	20.00	7.67
34	Other projects under NH(O)*	341.42	341.30	758.05	713.42	512.15	444.59	2,142.00	849.58
35	National Highways Authority of India (NHAI)- Cess*	6,857.45	6,857.45	6,885.89	6,885.89	15,420.00	15,420.00	7,476.60	7,476.60
36	NHAI- Toll	4,770.00	4,770.00	5,448.00	5,448.00	6,500.00	6,500.00	7,500.00	3,750.00
37	NHAI- NH(O)	944.84	944.82	600.00	600.00	370.27	370.27	3,750.00	3,750.00
38	Border Roads Organization (BRO)*	434.00	414.25	292.00	268.79	0.00	0.00	0.00	0.00
39	Special Accelerated Road Development Programme for North-East Region (SARDP-NE) including Arunachal Package*	2,994.00	3,009.27	3,000.00	2,843.33	4,900.00	4,803.07	4,520.00	3,095.43
40	Special Programme for development of Roads In Left Wing Extremism affected Area (LWE) including Development of Vijayawada-Ranchi Road	1,035.00	1,021.02	1,174.00	1,164.59	1,121.00	996.11	760.00	463.05
41	Externally Aided Projects - Head Quarters#	42.50	0.00	276.00	239.93	22.00	9.25	116.38	42.56
	<b>Sub- Total</b>	<b>20,765.05</b>	<b>20,605.47</b>	<b>24,672.26</b>	<b>24,402.27</b>	<b>40,852.00</b>	<b>40,461.99</b>	<b>47,857.26</b>	<b>31,736.75</b>
42	IEBR / Borrowings by NHAI	8,000.00	7,942.13	7,611.11	3,343.40	42,694.50	23,281.00	59,279.00	18,912.76
	<b>Grand Total</b>	<b>28,765.05</b>	<b>28,547.60</b>	<b>32,283.37</b>	<b>27,745.67</b>	<b>83,546.50</b>	<b>63,742.99</b>	<b>1,07,136.26</b>	<b>50,649.51</b>

\*- State/UT wise allocations are not made.

§- Provisional till Dec., 2016

#-figures for 2014-15 include total allocation for NH works also.

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